

(1)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A./O.A./ T.A./ 428 1989

Union of India vs Applicant (s).

B R Kirod Adv. for the
 Petitioner (s).

Versus

Bavingor S. Respondent (s).

B B Gogia Adv. for the
 Respondent (s).

SR NO.	DATE.	ORDERS.
		Sixty eight award (Copy enclosed)
02/1/89	RPAD Read from Resp.	
5/12/89	Mr. B R Kirod not present. Mr. B B Gogia has filed sick note. Adjourned. The case be fixed for admission.	BBG STR Close 6/1/90
18/1	Common letter issued in case no CA/422/89 Letter dt 18/1/90.	KB Sane 18/01/90 AO.
	RPAD Read from ^{Resp.} Applicant kept in OA/427/89 (21/02)	
2/3	Parties absent. no documents produced Adjourned on same date to 6/3/90.	CK
6/3	Parties absent. no documents produced Adjourned on same date to 2/4/90.	19/4/90 CK

SR NO.	DATE.	REMARKS	ORDERS.
	<u>1990</u>		
	19/9	<p>Today's case is on Board before Registrar. No documents produced enough admissions given & called. It is a fit case to close the date right to file ready submitted for orders before Public Meeting</p>	Ch
	22/09/92	<p>RE 19/9 22/09/92</p> <p>Date informed to both advocate's clerks</p> <p>DSC 03/09/92</p>	

GAC/

GA | 428/91

(2)

Date	Office Report	ORD & R
22-09-1992		<p>Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidaytullah of India.</p> <p>Call on 3/11/1992.</p> <p><i>R.C. Bhatt</i> <i>(N.V. Krishnan)</i> (R.C. Bhatt) Vice Chairman Member (J)</p> <p>*AS.</p>

DATE	OFFICE REPORT	ORDER
18.10.93		<p>This matter is disposed of by common judgement in O.A. 422/89 & Ors.</p> <p><i>M.R.Kolhatkar</i> (M.R.Kolhatkar) Member (A)</p> <p><i>R.C.Bhatt</i> (R.C.Bhatt) Member (J)</p> <p>vtc.</p>

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Application No. CA/428/89 of 199

Transfer Application No. _____ Old Writ Pet. NO. _____

C E R T I F I C A T E

Certified that no further action is required to be taken
and the case is fit for consignment to the Record Room (Decided).

Dated : 14/12/93

Counter ~~dated~~ :

Ansul 27-12-93

Section Officer/Court Officer

Sign. of the *M* dealing Assistant.